

RAJASTHAN HIGH COURT, JODHPUR

NOTIFICATION

No.Estt.(RJS)/38 /2013

Dated: 31st March, 2013

Considering the Strength of District Judge Cadre to be 265, keeping in view the determination of vacancies for the year 2012-2013 & year 2013-2014, the vacancies in the District Judge Cadre are hereby notified as under:-

(A) As per cadre strength	265	
Total Vacancies =	58	
Vacancies for Direct Recruitment		13
Vacancies for promotion by Limited Competitive Examination.		04
Vacancies for promotion		36

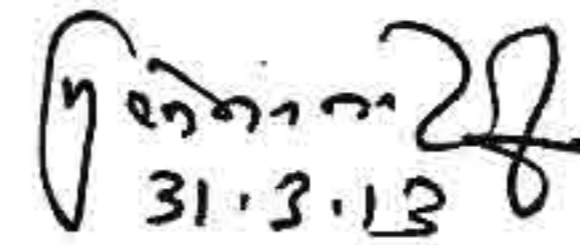
Note:- **Five** future vacancies as against 10% of the total Number of vacancies are not assigned to any category for the present. However, these will be given as per roster to the particular category wherein any vacancy(ies) on account of death elevation, dismissal etc. will arise.

In case the Cadre strength is revised to 362, the vacancies would be as under:-

(B) As per cadre strength	362	
Total Vacancies =	165	
Vacancies for Direct Recruitment		37
Vacancies for promotion by Limited Competitive Examination.		14
Vacancies for promotion		99

Note:- **Fifteen** future vacancies as against 10% of the total Number of vacancies are not assigned to any category for the present. However, these will be given as per roster to the particular category wherein any vacancy(ies) on account of death, elevation, dismissal etc. will arise.

BY ORDER,


31.3.13

REGISTRAR GENERAL

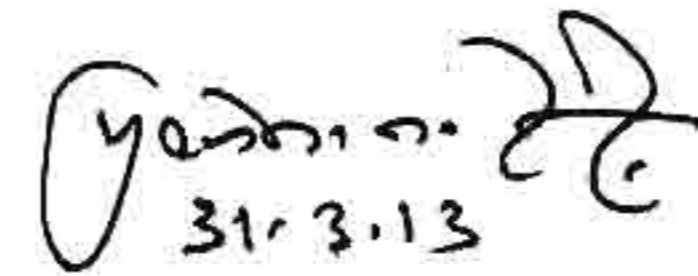
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No.Estt.B2(i)/04/2012/ 4799

Dated: 31st March, 2013

Copy forwarded to the following for information:-

1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
2. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
3. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
4. The Secretary, Lokayukta, Sachivalaya, Jaipur.
5. The Accountant General, Rajasthan, Jaipur.
6. The Registrar (Vig.)/(Examination)(Admn.)/(Rules)/(Class.), Rajasthan High Court, Jodhpur.
7. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/Jaipur.
8. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
9. All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
10. The Director, Rajasthan State Judicial Academy, Jodhpur.
11. All the District & Sessions Judges/P.O., All Tribunals.
12. P.S. to All Hon'ble Judges at Jodhpur.
13. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur.


31.3.13

REGISTRAR GENERAL